

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 1337
TO BE ANSWERED ON MARCH 13, 2023

CIVIC AMENITIES TO URBAN POOR

NO. 1337. SHRI MASTHAN RAO BEEDA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of programmes being implemented by Government to assist States/UTs for providing housing and basic civic amenities to urban poor including slum dwellers;
- (b) the current status of each of the project;
- (c) whether Government has allocated funds to provide civic amenities in slums and for improvement of slums during last two years;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor;
- (f) whether Government proposes to conduct a survey regarding slums in urban areas and to detect them by adopting Remote Sensing and Geographical Information System;
- (g) if so, the details thereof; and
- (h) if not, reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (e): Urban Development is a State subject. The Ministry of Housing and Urban Affairs assists the States / Union Territories (UTs) through its Missions / Schemes i.e. Pradhan Mantri Awas Yojana-Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission, Swachh Bharat Mission-Urban 2.0 (SBM-U 2.0) etc.

PMAY-U is being implemented since June 25, 2015 to supplement the efforts of the States/ UTs for providing housing and basic civic amenities to urban poor including slum dwellers. Against the validated demand of 1.12 crore houses, as on 27.02.2023, 120.69 lakh houses have been sanctioned for the eligible households including slum

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dwellers of urban areas, out of which more than 1.09 crore have been grounded and more than 71 lakh have been completed/delivered to the beneficiaries. In-Situ Slum Redevelopment (ISSR) vertical of the scheme specifically deals with the slum redevelopment but beneficiaries have also been provided houses under Beneficiary Led Construction (BLC) and Affordable Housing in Partnership (AHP) verticals based on the eligibility criteria.

Smart Cities Mission (SCM) was launched on 25 June, 2015 having two fold strategies comprising of Area Based Development (ABD) and Pan City Development. Affordable housing, including slum redevelopment, has been undertaken under the overall work on ABD under SCM.

AMRUT 2.0, launched in Oct 2021 support states/UTs to provide universal coverage of water supply in all the statutory towns cities across the country & universal coverage of sewerage septage management in 500 AMRUT cities. Under AMRUT 2.0, 6,527 projects worth Rs. 1,29,635.52 crore (incl. O&M) have been approved so far.

Under SBM-U, funds are released to States/UTs for construction of Community Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management component in urban areas including slums. So far, 62.81 Lakh IHHL and 6.36 lakh CT/PT has been constructed and the coverage includes the slum dwellers as well.

(f) to (h) Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in 1,08,227 slums across the country.
